

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/2001/7890/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 16 September, 2021.

Sub:- **Civil Vacation.**

Ref:- Letter no. DJKA/7390/2022, Dated 13.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the **Civil vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with your official vehicle, at own cost, for the aforesaid period**, has been granted. The senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/7891-7892/A, dated** , 16-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

Rao